

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:2270  
ANSWERED ON:21.07.2009  
ASSISTANCE FOR TRADITIONAL FISHERMEN  
Maadam Shri Vikrambhai Arjanbhai

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) the details of Centrally sponsored schemes under implementation for assisting the traditional fishermen;
- (b) whether the Government has reintroduced saving- cum-relief scheme for the traditional fishermen;
- (c) if so, the details thereof alongwith the share of the Union and State Governments respectively under the scheme;
- (d) whether the Union Government has released its share to the; State Governments including Gujarat; and
- (e) if so, the details thereof during each of the last three years and the current year, State-wise?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE, CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(PROF. K.V. THOMAS)

- (a) National Scheme of Welfare of Fishermen is implemented as a Centrally Sponsored Scheme to provide basic civic amenities and socio-economic security to fishermen. The details of the scheme are given in Annexure-I.
- (b)&(c) Yes, Madam. Details of Saving-cum-Relief scheme are given in Annexure-I
- (d) Central grants are released to the States on receipt of viable proposals alongwith utilization certificates in respect of grants released in the earlier year. No proposal has been received from the Government of Gujarat for release of Central grant under Saving-Cum-Relief scheme. A statement indicating State-wise details of Central grants released to this State Governments under Saving-cum-Relief component is given in Annexure-11.